

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 437/GT/2014

Date: 16.5.2016

To,

AGM (EEMG),
Aravali Power Company (P) Limited
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Grant of tariff of Indira Gandhi Super Thermal Power Station (1500 MW) based on audited accounts as on 31.3.2014, for the period from the COD of Unit-I (5.3.2011) to 31.3.2014.

Ref: Your letter No. 01:CD:901D dated 2.5.2016.

With reference to letter dated 2.5.2016 on the subject mentioned above, I am directed to inform that the time to file amended petition has been extended upto 31.5.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)